

Short Takes

Coal India's Output Rises 10.7% in January

KOLKATA: Coal India's output grew in double digits for the first time in this fiscal month, a development which will allow it to increase fuel stocks at power plants to last up to 30 days and fully meet the requirement of customers in other sectors by March. The state-run miner's output increased 10.7% year-on-year this month while supplies grew 6.2%. It produced 54.17 million tonnes (MT), or 2 MT a day, until January 27 and supplied 48.07 MT of coal. "After almost three years, no NTPC or NTPC's joint venture plants have super-critical stock," said a Coal India executive, who did not wish to be identified. "There is no shortage of coal." Total coal stock at pit heads has increased to 31.41 mt while power plants have 34.25 mt of coal, enough for 19 days, because better management of supply logistics ensured that coal stock at various power stations was maintained throughout the year, said the Coal India executive. —Our Bureau

Auto Customs Clearance at 2 locations from Feb 6

NEW DELHI: The customs department will begin on pilot basis automated clearance of imported goods at Chennai Customs House and Jawaharlal Nehru Customs House, a move aimed at promoting ease of doing business. The facility will be introduced from February 6, according to a circular of the Central Board of Indirect Taxes and Customs (CBIC). The customs automated system would electronically give clearance to Bills of Entry, on completion of customs compliance verification (CCV) and payment of duty by the importer. "The facility will be initially rolled out on a pilot basis at two customs locations — Chennai Customs House and Jawaharlal Nehru Customs House from February 6, 2020," the CBIC said. —PTI

India Begins Anti-Dumping Probe into China Chemical

NEW DELHI: India has initiated a probe into an alleged dumping of a chemical used in dyes and pharma industries from China following a complaint from a domestic player. Gujarat Narmada Valley Fertilizers and Chemicals Ltd has filed an application before the Directorate General of Trade Remedies (DGTR) for anti-dumping investigation on imports of Aniline originating in or exported from China. According to a notification of the DGTR, it has found evidence of dumping of the chemical from China. "The authority, hereby, initiates an investigation to determine the existence, degree and effect of any alleged dumping in respect of the product under consideration," it has said. —PTI

NHAI Moves Irda Proposing Insurance of Projects

Nishtha.Saluja@timesgroup.com
New Delhi: The National Highways Authority of India has moved a proposal before the insurance regulator for insurance of road projects, a move that could help bring in credible project developers, and mitigate construction period risks. "We are trying that insurance companies should also give a surety," a government official close to the development told ET. "We have proposed this to the Insurance Regulatory and Development Authority of India (IRDAI) to come up with an instrument," the official said. This mechanism has been proposed since banks are facing difficulties in furnishing bank guarantees, the official said. Union Minister Nitin Gadkari

COMMODITY PRICING

States Asked to Set Up PSFs to Combat Price Volatility

Rituraj.Tiwari@timesgroup.com

New Delhi: The Centre has asked states to set up their own state-level price stabilisation funds (PSFs) to deal with price volatility of important agri-horticultural commodities such as onion, potato and pulses. It will provide financial assistance for such funds, which can be used for maintaining buffer stocks of price sensitive commodities by buying directly from farmers.

"The funds may be used for import also to moderate price volatility. The recent spike in onion prices has increased the need for such funds at state level also to contain prices during shortage of a commodity," said a senior consumer affairs ministry official, who did not wish to be identified. The Centre had set up a PSF in 2014-15 which is being utilised primarily for building buffer stocks of pulses and onion, and funding state agencies for the domestic purchase and import of commodities. "We have also given financial assistance to state governments such as those of West Bengal, Andhra Pra-

Price Check

Centre asks states to set up their own price stabilisation funds (PSFs)
PSF may be utilised to moderate price volatility and remunerate farmers when prices are down
Centre provides financial assistance to states for setting up their PSFs

des and Telangana for setting state level PSFs," said the official. Andhra Pradesh recently announced a minimum support price (MSP) for red chillies, turmeric, onion and minor millets for the state farmers. These crops are not included in the 22 crops for which the central government announces MSP every year. "The MSP will be funded by the state PSF. Andhra Pradesh has set up a PSF of ₹3,000 crore. The money will be utilised to protect farmers' commercial interest. Other states should also follow this model," said the official.

PENDING DISCIPLINARY, INTERNAL VIGILANCE CASES

Bank Panels to Monitor Probe Progress

Senior officers' committee to set timelines for probe completion to prevent hurting morale of staff

Our Bureau

New Delhi: The government on Tuesday directed banks to set up committees of senior officials to monitor progress in pending disciplinary and internal vigilance cases and set timelines for their completion to prevent hurting staff morale. The move comes close on the heels of a revamp of the framework under the Central

Vigilance Commission (CVC) that mandates that all big suspected bank fraud cases have to be vetted by a panel before investigating agencies such as the Central Bureau of Investigation (CBI) can initiate action. Finance minister Nirmala Sitharaman sent a strong message to banks to lend without fear of the 'three Cs' at a meeting last month which was also attended by the CBI director. The 'three Cs' refer to the CBI, Comptroller and Auditor General of India and the CVC. Sitharaman also assured bankers that a distinction would be made between genuine commercial failure and deliberate wrongdoing. A statement from the department of financial services (DFS) said the government has also delegated powers to the boards of public sector banks (PSB) to set mechanisms to ensure compliance with

Lending Without Fear
Govt seeks to protect honest commercial decisions
MDS, CEOs not personally liable for fraud reporting timeline
Initial review by advisory board before investigation
Govt to distinguish between commercial failure, fraud

fraud reporting timelines set by the central bank and the CVC. The government has directed banks to "set up a committee of senior officers to monitor progress of pending disciplinary and internal vigilance cases as procedural delay, on one hand, adversely affects morale of the employees and on the other, breeds inefficiencies in the system," said the release. The release said the move was part of government efforts to "protect honest commercial decisions" taken by bankers and distinguish between genuine commercial failures and culpability. The government has also modified the framework on dealing with suspected large value frauds to remove personal liability of managing directors and chief executive officers of banks for adherence to timelines related to identifying and repor-

ting cases of fraud. The DFS has also directed that all non-performing asset (NPA) accounts exceeding ₹500 crore at PSBs be initially referred to the Advisory Board for Banking and Financial Fraud (ABBF) set up by the CVC for preliminary examination before launching enquiries or investigations. This move brings the DFS guidelines in line with those set by the CVC. The DFS had in 2018 mandated that PSB's check all NPAs over ₹50 crore for fraud. The release noted that the government had taken several steps to protect honest commercial decisions by bankers including the incorporation of Section 17A in the Prevention of Corruption Act which requires prior approval from the government before the initiation of an investigation against a public servant.

Cracking the Whip: Ecomm Policy to Deal with Online Counterfeits

Kirtika Suneja & Deepshikha Sikarwar

New Delhi: The upcoming e-commerce policy will make it tougher for sellers to peddle fakes online. The policy, likely to be out in March, will detail a plan of action for consumers and companies to deal with counterfeit products sold online. The Department for Promotion of Industry and Internal Trade (DPIIT) is looking at various ways through which fakes sold on e-marketplaces can be curbed. Officials said the department will study the recent steps proposed by the US to curb counterfeit imports through third-party sales on online retailers. "The e-commerce policy will certainly deal with counterfeits," said an official in the know of the details. The official added that the department would examine the American policy which proposes higher oversight of US warehouses and ramped up fines and penalties for violations. The new US strategy is to shift the liability for counterfeit goods from third parties to e-commerce platforms. The Confederation of All India Traders (CAIT) wants similar measures for the Indian e-commerce market. India's draft national e-commerce policy released last year had extensively talked of online counterfeits and called it a "worrisome trend". It had prescribed anti-counterfeiting measures such as asking e-commerce entities to publicly share all relevant details of sellers who make their products available on their platforms. It mandated all sellers/retailers to furnish an undertaking of genuineness of products to the platforms and asked the platforms to make

Keeping Fakes Out
Policy to be made public in March, 2020
DPIIT looking at ways to curb counterfeits
It will study the provisions put in place by the US
Global counterfeit sales growing at 15%
Total sales: \$1.82 trillion in 2020

ke these accessible to consumers. "Mechanisms to enable trademark owners (and licensees) to be informed about any possible counterfeit product being sold on a platform have been included in the policy," the department had said in the draft wherein it asked platform to seek authorization from trademark owners before listing high value goods, cosmetics or goods having impact on public health on their websites. As per Global Brand Counterfeiting Report, global sales of counterfeits are growing at 15% per year and is estimate to touch \$1.82 trillion in 2020.

Survey to Map Himalayan Springs Soon

Yogima.Sharma@timesgroup.com

New Delhi: In a first of its kind survey, India will soon map all the springs in the Himalayan region of the country to form a national registry. This is part of the government's plan to revive natural sources of water in the hilly region. Drones would be deployed to assess the number of springs and their existing capacity. "Springs are the lifeline of people living in the Himalayan regions. However, largescale development in the region has led to drying up of many springs which in turn has led to water scarcity," a senior official told ET. A pilot project will be undertaken in Tehri Gharwal under the Namami Gange initiative of the Jal Shakti ministry, the official said. Destinations such as Shimla, Mussoorie, Nainital and even Gangtok often face acute water crisis. Besides, there are apprehensions that

Counting Springs

All springs will be mapped using LiDAR technology with drones
1st of its kind mapping by Survey of India

Why is it needed?
10 states depend on these springs for drinking water
Rough estimates suggest 30% of springs have dried up
50% of the springs have reduced discharge

the process of drying of springs, if left unattended, could lead to largescale migration from the region. The plan is to use the LiDAR technology with drones to assess the exact number of springs and their existing capacity based on which a concrete policy roadmap will be laid out. LiDAR, or light detection and ranging, is a surveying method that measures distance to a target by illuminating the target with laser light and measuring the reflected light with a sensor.

Differences in laser return times and wavelengths will be used to make digital 3-D representations of the springs. According to the official, the government has sought the cost and time estimate from the Survey of India for pan-India mapping following which a national register for springs will be compiled and updated at regular intervals. A NITI Aayog report on sustainable development of the Himalayas said nearly 30% of springs are drying and 50% have reported reduced discharge.

CORONAVIRUS OUTBREAK

China Eyes India to Source Surgical Masks

Kirtika.Suneja@timesgroup.com

New Delhi: Indian exporters have received at least 15 enquiries in the last week from China and Hong Kong including the Wuhan province — the epicentre — to export surgical masks in the wake of the deadly coronavirus outbreak. Exporters said there is a need for around two million masks and the Indian mission in Hong Kong has sought a list of manufacturers in India who can provide these masks. "In the last one week, there have been many inquiries, at least 15-20 from many provinces in China including Chengdu," said Ajay Sahai, di-

rector general, Federation of Indian Export Organisations (FIEO). "We will give them the list of manufacturers of N-95 and other masks," said Udaya Bhaskar, Director General, Pharmaceutical Export Promotion Council. However, exporters are unsure about New Delhi meeting this demand. While a Delhi-based exporter said that India has the capacity, a Hyderabad-based exporter was not so optimistic as India itself is a huge importer of surgical

masks from China, Malaysia and Thailand. India imported \$1.18 billion of instruments and appliances used in medical, surgical, dental and veterinary sciences in the April-November period against \$1.76 billion in 2018-19. Most of the imports were from the US, China and Germany. The exports of these products were \$648.51 million in the first eight months of the fiscal mostly to China, the US and Germany. While there are no other restrictions besides thermal screening of passengers at airports, industry insiders said bilateral trade will get hit as traders from both sides are avoiding travel to each other's countries.

LNG Imports Increase 7% as Demand Grows

Sanjeev.Choudhary@timesgroup.com

New Delhi: The import of liquefied natural gas (LNG) increased 6.8% year-on-year in the nine months to December 2019 as local output declined and demand expanded. LNG import expanded to 23.58 billion cubic meters in April-December 2019 when gross production shrank

3.2% and total consumption climbed 3.9%. The share of LNG in total domestic consumption expanded to 51.6% during this period from 47.9% in the year-ago period. In December, the rise in LNG import was much sharper at 22.8% as local production fell 7.9% and consumption expanded 5.9%. A collapse in the global LNG market, resulting in spot pri-

ces for Indian buyers falling below \$4 per million metric British thermal unit (mmBtu), has also led to an increase in gas imports. Many buyers, locked in long-term contracts where prices are linked to crude oil, are unable to benefit though. India has been seeking to re-

negotiate long-term LNG purchase contract with its biggest gas supplier, Qatar, to bring down prices so that the fuel becomes more affordable for Indian consumers. Qatar has rejected the demand but Indian officials feel the doors are not yet fully shut.

SISTEMA SMART TECHNOLOGIES LIMITED

Regd. Office: 121, Doctors Colony, Near DCM Ajmer Road, Jaipur, Rajasthan-302021. Tel: 0141-4919958
Corp. Office: 334, Udyog Vihar, Phase-IV, Gurugram, Haryana-122001
TEL: 0124-4812500, Fax: 0124-4812825
CIN: U74110RJ1995PLC017779; Email: cssstl@sistema.co.in

NOTICE OF POSTAL BALLOT TO MEMBERS

Members of the Company are hereby informed that pursuant to Section 110 of the Companies Act, 2013 read with The Companies (Management and Administration) Rules 2014, the Company has on 28.01.2020 completed the following formalities for seeking the assent/ dissent of the Members of the Company to the proposed resolutions as contained therein:

- (a) Dispatch of Notice along with the Postal Ballot Form and a self-addressed postage prepaid business reply envelope to the members whose e-mail ids are not registered with the Company, and
- (b) Sent e-mail along with the details of Login Id and Password to the Members whose email-ids are registered with the Company.

The Board of Directors of the Company has appointed CS Awanish Dwivedi of M/S Dwivedi & Associates (formerly known as 'Awanish Dwivedi & Associates'), Practicing Company Secretary as the Scrutinizer for conducting Postal Ballot in a fair and transparent manner. The Company has engaged the services of KFIN Technologies Private Ltd. to provide electronic voting facility to the Members of the Company.

The Members have an option to either vote electronically or by way of Physical Postal Ballot Form. The Members are requested to note that the Postal Ballot Form duly completed and signed should reach the Scrutinizer not later than the close of working hours (i.e. 05.30 p.m.) of 27.02.2020. Any Postal Ballot Form received after the said date will be treated as if reply from such member has not been received. No other form or photocopy thereof is permitted. E-voting period starts from 29.01.2020 and ends on 27.02.2020. The e-voting module will be disabled after 05.30 p.m. on 27.02.2020 for voting by Members.

The voting right of Members has been reckoned as on 18.01.2020, the cut-off date and the Notice along with the Postal Ballot Forms have been sent to all the Members whose names appear in the Register of Members/List of Beneficial Owners on that date.

Any Member who has received Notice through electronic mode but wishes to vote through Physical Ballot may follow the process as set out in instructions forming part of Postal Ballot Form/email sent. Members can cast their vote either by way of Physical ballot or by electronic mode. In case Members cast their vote through Physical Ballot as well as electronic mode, then voting done through physical ballot shall prevail and voting done by e-voting will be treated as invalid.

A Member can also seek duplicate/additional postal ballot form from the Registrar - KFIN Technologies Pvt. Ltd., Karvy Selenium Tower B, Plot No 31 & 32, Gachibowli, Financial District, Nanakramguda, Serilingampally, Hyderabad-500 032, Tel. No.: 040-67162222, Fax No.: 040-23311968, Toll Free No. 1-800-3454001. The notice of postal ballot will also be hosted on the website of the Registrar & Share Transfer Agent viz. KFIN Technologies Private Limited <https://evoting.karvy.com>.

The results of the Postal Ballot will be announced on 28.02.2020 and will be notified at the Corporate Office of the Company. The result of the postal ballot will also be hosted on the website of the Registrar & Share Transfer Agent viz. KFIN Technologies Private Limited - <https://evoting.karvy.com>.

Any query in relation to the resolution proposed to be passed by postal ballot and/or voting through electronic means may be addressed to Mr. Archit Sood, Company Secretary, Sistema Smart Technologies Limited, 334, Udyog Vihar, Phase-IV, Gurugram-122001, Haryana, India.

BY ORDER OF THE BOARD
FOR SISTEMA SMART TECHNOLOGIES LIMITED
Archit Sood
Company Secretary
Membership No.: A18169
Date : 29.01.2020
Place: Gurugram

बैंक ऑफ इंडिया BOI Bank of India Relationship Beyond banking Vidhyadhar Nagar Branch, Jaipur

[(Rule-8(1)) POSSESSION NOTICE (for Immovable Property)]

Whereas, The undersigned being the authorised officer of the Bank Of India under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 8 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 05.10.2019 calling upon the borrower Mrs. Arti Kumawat and Co-applicant Mr. Bhagwan Sahai Kumawat to repay the amount mentioned in the notice being Rs.35,79,051/- (Rs. Thirty Five Lakhs Seventy Nine Thousand Fifty One Only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub Section (4) of section 13 of Act read with rule 8 of the security interest Enforcement Rules, 2002 on this 23rd day of January of the year 2020. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank Of India, Vidhyadhar Nagar Branch for an amount Rs.35,79,051/- and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

Plot No. 44, Green Town, Dadi ka Fatak, Mulripura, Jaipur (Rajasthan). Bounded: On the North by: Plot No. 43, On the South by: Plot No. 45, On the East by: Road, On the West by: Plot No. 47

Date : 23.01.2020, Place : Jaipur
Sd/- Pooja Mathur
Authorised officer & Chief Manager (Bank of India)

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL SYNTAX (BHILAWARA) LIMITED

1	Name of corporate debtor	Global Syntax (Bhilawara) Limited
2	Date of incorporation of corporate debtor	06/03/1984
3	Authority under which corporate debtor is incorporated/ registered	RoC-Jaipur
4	Corporate identity number / limited liability Identity Number of corporate debtor	L24203RJ1984PLC002926
5	Address of the registered office and Principal office (if any) of corporate debtor	RIICO Industrial Area, Pur Road, PB.No.70 Bhilawara -311001, Rajasthan
6	Date of closure of insolvency resolution Process	18.01.2020
7	Liquidation commencement date of Corporate debtor	24.01.2020
8	Name, address, email address, telephone Number and the registration number of the Liquidator	Prashant Agrawal F-106, First Floor, Sumar Complex, Gautam Marg, B/h Bagadia Bhawan, C-Scheme, Jaipur - 302001 Rajasthan E-mail: ppagrawal@gmail.com Mobile: + 91 9828355000
9	Last date for submission of claims	23.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the Global Syntax (Bhilawara) Limited on 24.01.2020. The stakeholders of the Global Syntax (Bhilawara) Limited are hereby called upon to submit a proof of their claims, on or before 23.02.2020, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in plain, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penal penalties.

Prashant Agrawal
(Liquidator of Global Syntax (Bhilawara) Limited)
Address: F-106, First Floor, Sumar Complex, Gautam Marg, B/h Bagadia Bhawan, C-Scheme, Jaipur - 302001 Rajasthan
E-mail: ppagrawal@gmail.com / globalsyntaxcorp@gmail.com
Mobile: + 91 9828355000
Date: 28.01.2020
Place: Jaipur

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GLOBAL SYNTEX (BHILAWARA) LIMITED

1.	NAME OF CORPORATE DEBTOR	GLOBAL SYNTEX (BHILAWARA) LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	06/03/1984
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC-Jaipur
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L24203RJ1984PLC002926
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	RIICO Industrial Area, Pur Road, P.B.No.70 Bhilwara -311001 Rajasthan
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18.01.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	24.01.2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Prashant Agrawal Registration No. IBBI/IPA-001/IP- P00053/2017-18/10127 F-106, First Floor, Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C-Scheme, Jaipur – 302001 Rajasthan E-mail: ippagrawal@gmail.com Mobile: +91 9828355000
9.	LAST DATE FOR SUBMISSION OF CLAIMS	23.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the Global Syntex (Bhilawara) Limited on 24.01.2020

The stakeholders of the Global Syntex (Bhilawara) Limited are hereby called upon to submit a proof of their claims, on or before 23.02.2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Prashant Agrawal
(Liquidator of Global Syntex (Bhilwara) Limited)
IBBI/IPA-001/IP-P00053/2017-18/10127
Address: F-106, First Floor,
Sumer Complex, Gautam Marg,
B/h Bagadia Bhawan, C-Scheme,
Jaipur – 302001 Rajasthan
E-mail: ippagrawal@gmail.com /
globalsyntexcirp@gmail.com
Mobile: + 91 9828355000

Date: 28.01.2020

Place: Jaipur

ढाया इंडिया

सार समाचार

कोरोना वायरस को लेकर पाक करेगा उच्चस्तरीय बैठक

इस्लामाबाद, भाषा। पाकिस्तान के प्रधानमंत्री इमरान खान ने घातक कोरोना वायरस के मद्देनजर एहतियाती कदमों पर चर्चा करने और खतरे से निपटने के वास्ते समग्र रणनीति तैयार करने के लिए उच्चस्तरीय अंतर मंत्रालयी बैठक करने का निर्देश दिया है। चीन में कोरोना वायरस के संक्रमण के चलते अब तक 1०6 लोगों की मौत हो चुकी है और लगभग 4,515 लोग संक्रमित हुए हैं। प्रधानमंत्री कार्यालय के अनुसार, उच्चस्तरीय बैठक की अध्यक्षता प्रधानमंत्री के स्वास्थ्य मामलों के विशेष सहायक डॉ. जाफर मिर्जा करेंगे।

डॉन अखबार के अनुसार, खान ने निर्देश दिया कि सुझावों के साथ बैठक के निष्कर्ष के बारे में एक सप्ताह के भीतर उनके कार्यालय को जानकारी दी जाए।

इस बीच, चीनी राजदूत याओ जिंग ने एक वीडियो के माध्यम से कहा कि चीन में हुबेई प्रांत के वुहान शहर में रह रहे 500 पाकिस्तानी नागरिक सुरक्षित हैं और दोनों देशों की सरकार मिलकर काम कर रही हैं। उन्होंने कहा कि पाकिस्तान में अब तक तीन चीनी नागरिकों में संदिग्ध संक्रमण के मामले सामने आए हैं, लेकिन इनमें से किसी में इस वायरस की पुष्टि नहीं हुई है।

पाकिस्तान में फैक्टरी में आग लगने से 11 लोगों की मौत

लाहोर, भाषा। लाहोर की एक इत्र फैक्टरी में मंगलवार को गेस सिलेंडर में विस्फोट हो जाने के चलते आग लगने से दो महिलाओं और बच्चों सहित कम से कम 11 लोगों की मौत हो गई। डॉन अखबार की खबर के मुताबिक, यहां शाहदरा इलाके में हुई इस घटना में दो लोग गंभीर रूप से घायल हो गए हैं।

इस खबर के मुताबिक आग की चपेट में पूरी इमारत आ गई, जिसके चलते इसकी छत ढह गई और इससे लगे भवन को भी नुकसान पहुंचा। खबर के अनुसार, घटना के वक फैक्टरी के अंदर कम से कम 15 लोग मौजूद थे। जियो न्यूज की खबर के मुताबिक, आग बुझाने के लिए 1० दमकल वाहनों को लगाया गया और आग पर काबू पा लिया गया है।

ब्राजील में भारी बारिश के कारण मृतकों की संख्या 45 हुई

ब्रासीलिया, आईएनएस। ब्राजील के मिनस जेराइस प्रांत में भारी बारिश के कारण मरने वालों की संख्या बढ़कर 45 हो गई है। अधिकारियों ने बताया कि 1०1 शहरों में आपात स्थिति घोषित की गई है। समाचार एजेंसी एफे के मुताबिक, मिनस जेराइस आपातकालीन प्रबंधन कार्यालय ने सोमवार को कहा कि 18 लोग लापता के रूप में दर्ज हैं और 13,887 अन्य को अपने घरों को खाली करने के लिए मजबूर होना पड़ा है। आपातकालीन प्रबंधन के अधिकारियों ने कहा कि खोजी दलों को भूस्खलन की घटना में मरे एक शख्स का शव मलबे से मिला है। रविवार और सोमवार को बारिश थोड़ी कम हुई, जिससे दमकलकर्मियों को उन लोगों की तलाश करने में मदद मिली जिनकी गुमशुदगी की सूचना मिली थी, जब उनके घर बाढ़ में बह गए थे।

आर्थिकी/कंपनियां

कोरोना के असर से सेंसेक्स 188 अंक नीचे

मुंबई ■ भाषा
कमजोर वैश्विक धारणा से बंबई शेयर बाजार का सेंसेक्स मंगलवार को 188 अंक नीचे आया। कोरोना विषाणु के तेजी से फैलने और उसके वैश्विक आर्थिक प्रभाव की आशंका से निवेशकों की धारणा प्रभावित हुई है।

तीस शेयरों वाला बीएसई सेंसेक्स 188.26 अंक यानी ०.46 प्रतिशत टूटकर 4०,९66.86 अंक पर बंद हुआ। कारोबार के दौरान इसमें 463 अंक से अधिक का उतार-चढ़ाव आया।

इसी प्रकार, नेशनल स्टॉक एक्सचेंज का निप्टी 63.2० अंक यानी ०.52 प्रतिशत की गिरावट के साथ 12,055.8० अंक पर बंद हुआ।

सेंसेक्स के शेयरों में भारती एयरटेल को सर्वाधिक नुकसान हुआ। इसका का शेयर 4.55 प्रतिशत नीचे आ गया। उसके बाद

मारुति सुजुकी का शुद्ध लाभ बढ़ा

नई दिल्ली, भाषा। कार बनाने वाली देश की सबसे बड़ी कंपनी मारुति सुजुकी इंडिया (एमएसआई) का एकीकृत शुद्ध लाभ वित्त वर्ष 2019-2० इस बजट में अच्छी खबर मिल सकती है। योजना के तहत न्यूनतम पेंशन राशि को बढ़ाने की घोषणा की जा सकती है। क्षेत्र के विशेषज्ञों का ऐसा मानना है। इसके साथ ही अटल पेंशन योजना (एपीवाई) का दायरा बढ़ाने और एनपीएस में अतिरिक्त कर छूट की घोषणा भी की जा सकती है। वित्त मंत्री निर्मला सीतारमण एक फरवरी को 202०-21 का बजट पेश करेंगी।

श्रमिक संगठनों का कहना है कि सरकार जब असंगठित क्षेत्र में काम करने वाले कर्मचारियों और व्यापारियों तक के लिये ३,०00 रुपये की पेंशन देने का प्रावधान कर सकती है

टाटा मोटर्स ने नेक्सन का इलेक्ट्रिक संस्करण उतारा

मुंबई, भाषा। दिग्गज घरेलू वाहन विनिर्माता कंपनी टाटा मोटर्स ने अपनी सबसे ज्यादा बिकने वाली एसयूवी नेक्सन का इलेक्ट्रिक संस्करण को बाजार में पेश किया। देशभर के शोरूम में नेक्सन की कीमत 13.99 लाख रुपये से शुरू होगी। कंपनी ने पिछले साल दिसंबर में नेक्सन के ई-संस्करण का अनावरण किया था। टाटा संस समूह के चेयरमैन एन. चंद्रशेखरन ने इस अवसर पर कहा कि टाटा मोटर्स की अगले दो सालों में चार और इलेक्ट्रिक मॉडेल पेश करने की योजना है। इसमें दो एसयूवी, एक हैचबैक और एक सेडान कार शामिल है। इस कार्यक्रम में टाटा संस के मानद चेयरमेन रतन टाटा भी उपस्थित रहे। कंपनी ने कहा कि नेक्सन एक बार चार्ज होने पर 312 किलोमीटर चलेगी। यह तेज चार्जिंग की सुविधा, अधिक बैटरी लाइफ और आधुनिक सुरक्षा फीचर्स से लेस है। नेक्सन की इलेक्ट्रिक संस्करण तीन संस्करणों

एर्दोगन, ट्रंप ने क्षेत्रीय मुद्दों पर की फोन वार्ता

***अंकारा, आईएनएस।** तुर्की के राष्ट्रपति रसेप तैयप एर्दोगन ने अपने अमेरिकी समकक्ष डोनाल्ड ट्रंप से फोन पर बात की और क्षेत्रीय मुद्दों, "विशेष रूप से सीरिया और लीबिया की स्थितियों" पर चर्चा की। अधिकारियों ने मंगलवार को यहां यह जानकारी दी। समाचार एजेंसी सिन्हुआ के अनुसार, तुर्की के संचार निदेशालय ने कहा कि दोनों नेताओं ने द्विपक्षीय संबंधों पर भी चर्चा की। इससे पहले, एर्दोगन ने अंतर्राष्ट्रीय समुदाय से सीरियाई प्रांत इदलिब में अन्याचार को रोकने के लिए सीरियाई शासन पर महत्वपूर्ण दबाव डालने का आग्रह किया था। सीरिया में विद्रोहियों के कब्जे वाला यह अंतिम गढ़ है।*

कोरोनावायरस के कारण मरने वालों की संख्या बढ़कर 106 हुई

अब तक 4,500 से अधिक मामले सामने आए।

बीजिंग ■ भाषा
चीन में कोरोनावायरस से 24 और लोगों की मौत हो गई और इसीके साथ इस विषाणु से मरने वालों की संख्या बढ़कर 1०6 हो गई है जबकि इससे संबंधित निमोनिया के अब तक 4,515 पुष्ट मामले सामने आए हैं। स्वास्थ्य अधिकारियों ने मंगलवार को यह जानकारी दी।

तिब्बत को छोड़कर चीन के सभी प्रांतों से कोरोनावायरस के मामले सामने आए हैं। स्वास्थ्य अधिकारियों के लिए इसे फैलने से रोकना एक बड़ी चुनौती बन गई है।

चीन के अलावा, थाईलैंड में सात मामले, जापान में तीन, दक्षिण कोरिया में तीन, अमेरिका में तीन, वियतनाम में दो, सिंगापुर में

मंदिर में तोड़फोड़ के आरोप चार गिरफ्तार

ईशनिंदा का आरोप लगाने की मांग।

कराची ■ भाषा
पाकिस्तान के सिंध प्रांत में एक मंदिर में तोड़फोड़ के आरोप में चार लड़कों को गिरफ्तार किया गया है। एक हिंदू मंत्री ने नाबालिग लड़कों पर ईशनिंदा का आरोप लगाने की मांग की है। मंगलवार को मीडिया में आई एक रिपोर्ट में यह कहा गया।

डॉन अखबार ने पुलिस अधिकारियों के हवाले से कहा कि गिरफ्तार किए गए लड़कों की उम्र 15 वर्ष, 13 वर्ष, 13 वर्ष और 12 वर्ष है। उन्होंने अपराध स्वीकार कर लिया है और कहा है कि उन्होंने मंदिर से पैसा चुराने

के लिए ऐसा किया था। सिंध प्रांत के थार में छाछरो शहर के निकट एक गांव में माता देवल भिट्टानी मंदिर में कुछ अज्ञात लोगों ने रविवार रात तोड़फोड़ की थी। उन्होंने भगवान की मूर्तियों का अपमान किया था।

थार के वरिष्ठ पुलिस अधीक्षक अब्दुल्ला अहमदयार के निर्देश पर सोमवार को एक प्रार्थमिकी दर्ज की गई। रिपोर्ट में कहा गया कि छाछरो के रहने वाले चारों लड़को को उपासना स्थल पर तोड़फोड़ के आरोप में सोमवार को गिरफ्तार किया गया।

इस बीच सिंध प्रांत के अल्पसंख्यक मामलों के मंत्री हरि राम किशोरी लाल ने पुलिस से कहा है कि वह आरोपियों के खिलाफ ईशनिंदा का मामला दर्ज करे।

वाशिंगटन, स्मृतनिक। अमेरिका ने इराक के साथ बढ़ते तनावों के बीच इस देश को सभी तरह के हथियारों की आपूर्ति

पर रोक लगा दी है। अमेरिका की न्यूज वेबसाइट इनसाइड डिफेंस ने वायुसेना के प्रवक्ता ब्रायन ब्रेकेन्स के हवाले से अपनी रिपोर्ट में यह जानकारी दी है। रिपोर्ट में बताया गया है कि इराक को नये एफ-16 बड़े की आपूर्ति पर भी रोक लगा दी गई है। रिपोर्ट के अनुसार श्री ब्रेकेन्स ने कहा है कि इराक में माहौल सुधरने पर यह रोक हटाई जाएगी।

इससे पहले इराक के बगदाद में स्थित अमेरिकी दूतावास वाले क्षेत्र में रविवार को तीन मिसाइलें दागी गयी थीं। इनमें से एक मिसाइल के जरिये दूतावास के रस्तरा को निशाना बनाया था, जिसमें कई लोगों के घायल हुए थे।

गोतलब है कि इराक की संसद ने जनवरी की शुरुआत में देश से सभी विदेशी बलों को बाहर करने के लिए मतदान किया था। इसकी मुख्य वजह अमेरिका द्वारा पिछले दिनों बगदाद में एक अभियान में इराकी शिया मिलिशिया के डिस्ट्री कमांडर अबू महदी मुहांदिस और ईरान के शीर्ष जनरल कासिम सोलेमानी को मार गिराया जाना था।

वित्त मंत्रालय ने नये सेबी प्रमुख पद के लिये आवेदन मंगाया

नई दिल्ली, भाषा। वित्त मंत्रालय ने भारतीय प्रतिभूति एवं विनियम बोर्ड (सेबी) के चेयरमैन पद के लिये आवेदन मंगाया है। सेबी के मौजूदा चेयरमेन अजय त्यागी का तीन साल का कार्यकाल अगले महीने समाप्त हो रहा है। हिमाचल प्रदेश केडर के 1984 बैच के आईएएस अधिकारी त्यागी की सेबी प्रमुख पद पर नियुक्ति 2017 में तीन साल के लिये हुई थी। उन्होंने पदभार एक मार्च 2०17 को संभाला। ऐसी उम्मीद की जा रही थी कि त्यागी के कामकाज के आधार पर उन्हें कम-से-कम दो साल का सेवा विस्तार मिल सकता है। हालांकि 24 जनवरी को जारी सार्वजनिक नोटिस में पात्र उम्मीदवारों से सेबी चेयरमेन पद के लिये आवेदन मंगाये गये हैं।

थाईलैंड में कोरोना वायरस के छह नये मामले

बैंकॉक ■ स्मृतनिक
थाईलैंड में छह और चीनी नागरिकों को नये कोरोना वायरस के संक्रमण से ग्रस्त पाया गया है जिससे देश में इस संक्रमण के पीड़ितों की कुल संख्या 14 हो गयी है। थाई स्वास्थ्य मंत्रालय के स्थायी सचिव डॉ. सुखुम कंचनाफिमई ने टेलीविजन पर बताया कि छह चीनी पर्यटकों में कोरोना वायरस का संक्रमण पाया गया है। छह में से पांच हुबेई प्रांत के एक परिवार के सदस्य हैं, जो एक हफ्ते पहले थाईलैंड आये थे। उनमें से एक को कोरोना वायरस निमोनिया हुआ और उसने अन्य लोगों को संक्रमित किया।

श्री कंचनाफिमई ने बताया कि इसके साथ ही इस संक्रमण के पीड़ितों की संख्या बढ़कर 14 हो गयी है। उन्होंने बताया कि पिछले पांच रोगी पूरी तरह ठीक हो गये हैं और उन्हें अस्पताल से छुट्टी दे दी गयी है। बाकी सभी पीड़ितों को अलग रखा गया है। उन्होंने बताया

पाक में देशद्रोह में गिरफ्तार पश्तून अल्पसंख्यक नेता को नहीं जमानत

पाकिस्तान की एक अदालत ने देश की सेना की आलोचना करने के मामले में गिरफ्तार किया गया एक प्रसिद्ध पश्तून अल्पसंख्यक नेता की ट्रांजिट जमानत अर्जी को खारिज कर दिया और उसे दूसरी जेल में भेजने का आदेश दिया।

पेशावर ■ भाषा
पाकिस्तान की एक अदालत ने एक प्रसिद्ध पश्तून अल्पसंख्यक नेता की ट्रांजिट जमानत अर्जी को खारिज कर दिया और उसे दूसरी जेल में भेजने का आदेश दिया। देश की सेना की आलोचना करने वाले नेता को एक दिन पहले कथित राजद्रोह के मामले में गिरफ्तार किया गया था। डॉन अखबार की खबर के अनुसार, दक्षिण पंथी गठबंधन पश्तून महफुज मूवमेंट

बिजनेस सुर्खियां

सोना 162 रुपये गिरा, चांदी 657 रुपये फिसली

नई दिल्ली, भाषा। रुपये में तेजी से मंगलवार को दिल्ली में सोना 162 रुपये गिरकर 41,294 रुपये प्रति दस ग्राम पर आ गया। एचडीएफसी सिक्योरिटीज के मुताबिक, सोना सोमवार को 41,456 रुपये प्रति 1० ग्राम पर बंद हुआ था।

इसी तरह, चांदी भी 657 रुपये फिसलकर 47,87० रुपये प्रति किलोग्राम पर आ गयी। पिछले कारोबारी दिवस में चांदी का भाव 48,527 रुपये पर रहा था।

एचडीएफसी सिक्योरिटीज के वरिष्ठ विश्लेषक (जिंस) तपन पटेल ने कहा, ‘रुपये में तेजी से कीमती धातु पर दबाव रहा और दिल्ली में 24 कैरेट वाले सोने का भाव 162 रुपये गिर गया। कारोबार के दौरान, रुपया अमेरिकी मुद्रा के मुकाबले करीब 11 पैसे मजबूत होकर चल रहा था।’ अंतरराष्ट्रीय बाजार में सोना और चांदी दोनों गिरकर क्रमशः 1,579 डॉलर प्रति औंस और 18 डॉलर प्रति औंस पर चल रही थी। पटेल ने कहा, ‘वैश्विक निवेशक कोरोना वायरस के प्रकोप के असर का आकलन कर रहे हैं।’

एचडीएफसी की स्टार्टअप में 100 करोड़ रुपये सालाना निवेश करने की योजना: पारेख

मुंबई, भाषा। एचडीएफसी के चेयरमेन दीपक पारेख ने मंगलवार को कहा कि आवास ऋण देने वाली कंपनी प्रोप्रागि की स्टार्टअप में हर साल 100 करोड़ रुपये तक निवेश करने पर विचार कर रही है। उन्होंने कहा कि एचडीएफसी एक अलग टीम बनाएगी जो निवेश करने को लेकर स्टार्टअप परिवेश को समझती है। यह घोषणा

ऐसे समय की गयी है जब नवप्रवर्तन और रोजगार के अवसर सृजित करने को लेकर स्टार्टअप को प्रोत्साहित करने के लिये नीति मोर्चे पर काफी जोर है। कई कंपनियों और देश के सबसे बड़े बैंक एसबीआई ने स्टार्टअप में निवेश को लेकर आंतरिक रूप से एक कोष बनाया है।

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)</i> FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL SYNTAX (BHILAWARA) LIMITED	
1	Name of corporate debtor
2	Date of incorporation of corporate debtor
3	Authority under which corporate debtor is Incorporated/ registered
4	Corporate identity number / limited liability Identity Number of corporate debtor
5	Address of the registered office and Principal office (if any) of corporate debtor
6	Date of closure of insolvency resolution Process
7	Liquidation commencement date of Corporate debtor
8	Name, address, email address, telephone Number and the registration number of the Liquidator
9	Last date for submission of claims

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the **Global Syntax (Bhilawara) Limited** on **24.01.2020**. The stakeholders of the **Global Syntax (Bhilawara) Limited** are hereby called upon to submit a proof of their claims, on or before **23.02.2020**, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submissions of false or misleading proofs of claim shall attract penalties.

Prashant Agrawal
(Liquidator of Global Syntax (Bhilawara) Limited)
Address: F-106, First Floor, Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C-Scheme, Jaipur – 302001 Rajasthan
E-mail: ippagrawal@gmail.com / globalsyntaxcirp@gmail.com
Mobile: + 91 9828355000
Date: 28.01.2020
Place: Jaipur